

- (ii) A concept Committee has been constituted under the Chairmanship of Shri Sadiq Ali for restoration of Valmiki Bhawan Complex, Mandir Mar, New Delhi where Gandhiji used to stay.
- (iii) A concept Committee has also been constituted under the Chairmanship of Governor of Bihar for restoration of Chairman and neighbouring estates as well as improvement of Sadaqat Ashram in Patna.

STATEMENT-III

Installation of Mahatma Gandhi's Statue at India Gate.

The decision that the statue of Mahatma Gandhi should be installed on 2.10.95 to mark the conclusion of the celebration of 125th Birth Anniversary of Mahatma Gandhi was taken by the Steering Committee for the celebration of the Golden Jubilee of Quit India Movement held on 22.12.94, under the Chairmanship of the then Minister of Railways. The question of locating a suitable site for the installation of the statue of Mahatma Gandhi in the proposed August Kranti Udyan, namely the 'C' Hexagon around India Gate is still under consideration and no final decision has been taken.

A writpetition (CWP No. 2725/94) had been filled in the Delhi High Court by the Conservation Society of Delhi and INTACH against the alleged proposal to remove the canopy. The Delhi High Court has passed an order restraining the Union of India, the respondents, from altering, mutilating or demolishing the canopy. The matter is, therefore, subjudice.

The work of preparation of the statue of Mahatma Gandhi has been entrusted to Shri C.R.S. Patnaik, sculptor stationed at Visakhapatnam in Andhra Pradesh. The work of preparation of the statue is in progress.

[Translation]

EXPORT OF SUGAR

1400. **Shri Brishin Patel :**
Shri Nitish Kumar :
Shri Satya Deo Singh :

Will the Minister of Food be pleased to state :

(a) whether due to excess production of Sugar a decision to export Sugar was taken by the Government;

(b) if so, the quantity exported during each of the last three years;

(c) the quantity of Sugar decided to be exported between September, 1994 and October, 1995;

(d) whether the said export of Sugar was actually undertaken; and

(e) if so, the actual quantity of Sugar exported and the reasons for difference between the target fixed and the actual export of Sugar?

The Minister of Food (Shri Ajit Singh) : (a) Yes, Sir.

(b) The quantity of Sugar exported during last three Financial years under the commercial & Preferential exports are as under :—

Financial Year	Quantity (in Lakh tonnes)
1992-93	3.63
1993-94	2.85
1994-95	Nil

(c) A quantity of 5.19 lakh tonnes comprising 0.19 lakh tonnes of Preferential quota to EEC & USA and 5 lakh tonnes of commercial exports has been notified, between September, 1994 and October, 1995

(d) and (e) As informed by the Export Agency the entire quantity of 0.19 lakh tonnes of preferential quota and 0.24 lakh tonnes of Commercial Exports has been shipped out of India upto 31-10-1995, and further exports are in progress.

PROCUREMENT PRICES BY FOOD CORPORATION OF INDIA

1401. **Shri Nawal Kishore Rai :**
Shri Nitish Kumar :

Will the Minister of Food be pleased to state :

(a) whether any rules/criteria has been prescribed to fix the procurement prices of Wheat, Rice and other Coarse Grains by the Food Corporation of India and sale Price of these items by various State Governments;

(b) if so, the details thereof;

(c) the difference between the Procurement Prices of these items by the FCI and in the open market and between Sale Prices under the Public Distribution System and in the open market during the last three years upto October, 1995, year-wise; and

(d) the quantity of Wheat and Rice sold by the Food Corporation of India in open market and under the Public Distribution System during each of the last three years, year-wise?

The Minister of Food (Shri Ajit Singh) : (a) and (b) The Minimum Support Prices of Foodgrains are fixed